

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: HERO ELECTRIC VEHICLES PRIVATE LIMITED Date of Commencement of Liquidation: 03-03-2026; List of Stakeholders as on Date: 13-08-2026; Name of IP: Mr. ABHIMANYU MITTAL; Process Number: 1; Last 5 digit of registration number: 12893

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				3817675				NA
3	Secured financial creditors	5	1151671596	5	1151671596				Annexure 3
4	Unsecured financial creditors	7	1020139013	4	996579013		23560000		Annexure 4
5	Operational creditors (Workmen)	29	3862485	28	471047.00		3391438		Annexure 5
6	Operational creditors (Employees)	248	283885109	215	62355273.00		221529836		Annexure 6
7	Operational creditors (Government Dues)	8	12768686538	5	89290046.00		12679396492		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	533	7174339747	521	3944731176		3228841921	766649	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3	118259914	1	95000424.00		23259490		Annexure 9
Total		833	22520844402	779	6343916250	0	16179979177	766649	